GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3380 ANSWERED ON 20TH MARCH, 2025

ROAD PROJECTS UNDER PM-GATI SHAKTI

3380. SHRI RAMASAHAYAM RAGHURAM REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total length of expressways built under the PM-Gati Shakti in the country, State-wise;
- (b) the current implementation status of expressways under the scheme in Telangana; and
- (c) the steps taken by the Government to expedite the projects under the PM-Gati Shakti scheme in Telangana?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Government in Ministry of Road Transport and Highways (MoRTH) is primarily responsible for development and maintenance of National Highways (NHs), including National Expressways. All the NHs development projects, including development of access-controlled High Speed Corridors (HSC) / Expressways are planned in line with PM GatiShakti National Master Plan (NMP) Principles.

National HSCs / Expressways in about 2,474 km length have been operationalized, State / Union Territory (UT) – wise details of which are as under:-

| SI. No. | State | Operationalized Length (km) |
|---------|----------------|-----------------------------|
| 1 | Delhi | 9 |
| 2 | Gujarat | 310 |
| 3 | Haryana | 583 |
| 4 | Karnataka | 151 |
| 5 | Madhya Pradesh | 244 |
| 6 | Rajasthan | 887 |
| 7 | Telangana | 59 |
| 8 | Uttar Pradesh | 231 |

- (b) Four National HSCs / Expressways (Hyderabad Vishakhapatnam, Solapur Kurnool Chennai, Indore Hyderabad and Nagpur Vijayawada Corridors) in about 779 km length in the State of Telangana are under development, out of which 415 km length has been constructed.
- (c) The Government has taken number of steps to expedite the completion of projects in the country, including for the State of Telangana. These include:
 - a. Project planning including preparation of Detailed Project Report (DPR) mandated on PM GatiShakti National Master Plan (NMP) Portal
 - b. Awarding projects after adequate preparation in terms of Land Acquisition (LA) and preconstruction activities
 - c. Streamlining LA process & environment clearances
 - d. Simplified procedure for approval of GAD (General Arrangement Drawing) by Railways
 - e. Promoting Contractor's Ecosystem by rationalising the projects and contract documents
 - f. Revamping dispute resolution mechanism
 - g. Relaxations in contract provisions under "Atmanirbhar Bharat" to improve liquidity of funds
 - h. Periodic reviews of projects at various levels
